



2026:AHC:21266

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 3350 of 2026

Surendra Prasad Sharma

.....Petitioner(s)

Versus

State Of U.P. And 7 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Satyendra Nath Sharma
Counsel for Respondent(s)	:	Bhupendra Kumar Tripathi, C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by learned counsel for the petitioner to dismiss the present petition as withdrawn at this stage.
2. This prayer has not been opposed by learned counsel for the respondents.
3. Accordingly, the writ petition is dismissed as withdrawn at this stage.

(Prakash Padia,J.)

January 30, 2026

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